

M/s V. Sethuram
S.N. Sharma
S.U. Nayak

(C)

THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 709 1994

Budhimaanta Rent..... Applicant(s)

VERSUS

Usha J. Dinda & another..... Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	8/12/94	<p>REGISTER</p> <p>S Registrar</p>	<p>Def. O. of 1501- 23 filed.</p> <p>1/2 29.11.94</p>
2	9.12.94	<p>Petitioner to file the copy of the order that affects his interest to consider the application for admission by 16.12.1994.</p> <p>S VICE-CHAIRMAN</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>In this application of 19, the applicant has prayed for a direction to dispose of the representation pending before the Railway Authorities.</p> <p>1/2 29.11.94</p>
3.	16.12.94	<p>Petitioner's counsel does not press this petition for the reason that the prayer made in the petition has already been complied with. Petition is dismissed as not pressed at the admission stage.</p> <p>S Vice Chairman</p>	<p>May be placed before the Registrar for registration.</p> <p>1/2 29.11.94</p> <p>S Usha J. Dinda Registrar</p>